

MADHYA PRADESH STATE JUDICIAL ACADEMY,
HIGH COURT OF M.P., JABALPUR

WORKSHOP ON – LAND ACQUISITION LAWS

27th & 28th July, 2019

PROGRAMME

DAY ONE – 27.07.2019 (Saturday)

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| 10.00 am to 10.30 am | Inaugural Session – By Officers of the Academy |
| 10.30 am to 12.00 noon | Journey of land acquisition – From notification to Reference with special emphasis on changing patterns of compulsory land acquisition – By Shri Indraneel Shankar Dani, IAS, Chairman, Land Reforms Commission |

TEA BREAK (12.00 noon to 12.15 pm)

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| 12.15 pm to 2.00 pm | Journey of land acquisition under Land Acquisition Act, 1894 – From Reference to Award (<i>Issues as to limitation to file reference, under Ss. 28, 28-A & 30, Jurisdiction of Reference court u/s 18, Reference u/s 28-A & 30, Determination of compensation u/s 23 & calculation of interest on compensation and allied issues</i>) – By Shri Onkar Nath, Member Secretary, State Court Management System Committee, High Court of M.P., Jabalpur (Contd...) |
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LUNCH BREAK (2.00 pm to 2.45 pm)

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| 2.45 pm to 4.15 pm | Journey of land acquisition under Land Acquisition Act, 1894 – From Reference to Award (<i>Issues as to limitation to file reference, under Ss. 28, 28-A & 30, Jurisdiction of Reference court u/s 18, Reference u/s 28-A & 30, Determination of compensation u/s 23 & calculation of interest on compensation and allied issues</i>) – By Shri Onkar Nath, Member Secretary, State Court Management System Committee, High Court of M.P., Jabalpur |
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TEA BREAK (4.15 pm to 4.30 pm)

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| 4.30 pm to 5.30 pm | Open interactive discussion with participants – By Shri Onkar Nath, Member Secretary, State Court Management System Committee, High Court of M.P., Jabalpur & Officers of the Academy |
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DAY TWO – 28.07.2019 (SUNDAY)

10.00 am to 10:45 am Burden of Proof – Comparative Sale method – Proof and admissibility of Sale Deed

– By **Shri Sudeep Shrivastava,
Addl. Director MPSJA**

SHORT BREAK (10.45 am to 11.00 am)

11.00 am to 12.30 pm Determination and apportionment of compensation and related issues

– By **Shri Onkar Nath,
Member Secretary,
State Court Management System Committee,
High Court of M.P., Jabalpur**

TEA BREAK (12.30 pm to 12.45 pm)

12.45 pm to 1.45 p.m. An overview of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation & Resettlement Act, 2013

– By **Shri Axay Kumar Dwivedi,
I ADJ, Jabalpur**

(Contd...)

LUNCH BREAK (1.45 pm to 2.30 pm)

2.30 pm to 3.30 p.m. An overview of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation & Resettlement Act, 2013

– By **Shri Axay Kumar Dwivedi,
I ADJ, Jabalpur**

TEA BREAK (3.30 am to 3.45 am)

3.45 pm onwards Feedback of the participants and road ahead

(Followed by valedictory session)

– By **Officers of the Academy**

Note: -

- (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
- (2) The Time Table is subject to change as per exigencies.
- (3) Use of Cell Phones in lecture room is strictly prohibited.

ADDITIONAL DIRECTOR